

justified for manning. Of these manning of 5 unmanned level crossings has been programmed during 1975-76. The remaining 21 cases of manning are also being processed in consultation with the State Government, for inclusion in future Works Programmes.

#### Petrol Pumps in Orissa

8764. SHRI P. GANGADEB: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether existing petrol pumps are adequate to meet the requirements of Orissa;

(b) whether any allotment of petrol pumps has been made to Orissa in 1974-75; and

(c) if so, particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) The existing network of retail outlets of all oil companies, put together is adequate to meet the present requirements in Orissa. To cater to the growth in demand, Oil Companies have also been setting up new outlets in Orissa based on their commercial considerations.

(b) and (c). No allotment of petrol pumps is made by the Government Retail outlets set up by the oil companies in Orissa during 1974-75 are however, as below:

(1) I.O.C. (1974-75) \*Chowdwar, Veiyas, \*Cuttack, Mungoda and Bodhraj.

\*Burmah Shell conversions and have already been commissioned. In case of other three retail outlets, appointment letters have only been issued and they are likely to be commissioned in 1975-76.

(2) *Burmah-Shell* (1974) Kolra,

#### Manufacture of Pesticides by M/s. Indofil

8765. SHRI BHALJIBHAI PARMAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether M/s. Indofil were given majority participation on considerations of basic manufacture of certain pesticides in the country during Fourth Plan, if so, the particulars about the items licenced and produced and their value;

(b) whether on the consideration of such vital pesticides the majority participation given to the firm was never fulfilled; and

(c) the particulars of the product-loan granted to this firm; whether it was repatriated, if not, the authority which exempted the repatriation of the product loan and the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b) M/s. Amritlal & Co. Private Ltd Bombay, applied for an industrial licence in July, 1960 for the establishment of a new undertaking for the manufacture of the under mentioned items in collaboration with M/s. Rohm and Hass, U.S.A.:—

Name of the product	Annual capacity
(a) Methacrylic Sheets, Moulding Powders, rods and tubes	1000 tons
(b) Acrylic Emulsions Powder	1500 tons
(c) Phonite Resins	500 tons
(d) Triton Nonionic Syndet and Emulsifying Agent	1000 tons
(e) Dithano Fungicides	2500 tons
(f) Acrylate Monomers	2000 tons
(g) Methacrylate Monomers	4000 tons
(h) Plasticisers	800 tons